NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.			_	M/s. / Mr.	
CP 267/16	TP	For	391 / 394	Elecon Measurements Pvt. Ltd.	
	211/17	appoint-			
		ment of CA			
		& to			
		furnish			
		PAN			
		particulars			
		of the			
		Company			
		& filing			
		ROC/RD	J		
		reports			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Ŋ	Shreyas: A 9036118414	Pelitloner	ground.
	VGB Associates		

Counsel for Petitioner is present. Smt./M.R Sinchana, Standing Counsel for ROC & RD is present. Counsel for Petitioner has filed memo giving PAN particulars of the Company. Counsel requested the Tribunal to order notice to Income Tax Department along with particulars of PAN filed in the memo. Registry is directed to prepare notice on Income Tax Department. Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Income Tax Department. He is also directed to offer comments on the ROC & RD report. List it on 17/01/2018.

Member (T)

Member (J)